NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/111/2016

NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another

NAME OF THE RESPONDENT(S)

: Adarsh Estates Private Limited & 5 others

UNDER SECTION

: 111, 397/398, 402 & 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

) T.K. Bhaskar Counsel for Petitioners Kearthi Krishna

ORDER

Matter is called. No representation on behalf of the Petitioner. Matter is adjourned for causing appearance of the Petitioner. Put up on 04.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

-59' MEMBER (JUDICIAL)

ghk